

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4617**  
ANSWERED ON 31.03.2022

**WIND PARK PROJECTS**

4617. SHRI RAJBAHADUR SINGH  
SHRI SANGAM LAL GUPTA  
SHRI MAHENDRA SINGH SOLANKY  
SHRI PRATAP CHANDRA SARANGI  
SHRI BRIJBHUSHAN SHARAN SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of wind park projects currently functional in the country;
- (b) whether wind power capacity has been increased during the last three years and the current year in the country and if so, the details thereof;
- (c) whether the Government has taken any steps to expand wind energy footprint in Madhya Pradesh and if so, the details thereof;
- (d) whether the Government has proposed any hybrid park projects in Madhya Pradesh and if so, the details thereof;
- (e) whether the Government has taken any initiatives to revive the wind energy production in Madhya Pradesh as it has fallen substantially during the last few years; and
- (f) if so, the details thereof?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a) The cumulative installed wind power capacity is 40129 MW (as on 28.02.2022) in the country.

(b) The cumulative installed capacity of wind power was 34145 MW (as on 31.03.2018), which has now increased to 40129 MW (as on 28.02.2022). The wind power capacity added during last three years and the current year is as under:

2018-19: 1480.97 MW  
2019-20: 2117.79 MW  
2020-21: 1503.3 MW  
2021-22: 882.72 MW (as on 28.02.2022)

(c)to(f) Wind power projects are set up mostly by private developers based on techno-economic viability of the project. The Government has taken several steps to promote renewable energy, including wind energy, in the country, including in Madhya Pradesh. These include:

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,

- laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Conducting skill development programmes to create a pool of skilled manpower for implementation, operation and maintenance of RE projects.

In addition to the above, the following steps have been taken specifically for promoting wind energy:

- Concessional custom duty exemption on certain components required for manufacturing of wind electric generators.
- Generation Based Incentive (GBI) is being provided to the wind projects commissioned on or before 31 March 2017.
- Technical support including wind resource assessment and identification of potential sites through the National Institute of Wind Energy, Chennai.

Solar Energy Corporation of India Ltd has awarded wind power projects of 424.4 MW capacity which are under implementation in the state of Madhya Pradesh. Further, Government of Madhya Pradesh has taken a decision to conduct state level bids for procurement of power from wind/ wind-solar hybrid projects.

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